

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORIGINAL APPLICATION NO.291/00543/2014

Date of Order: 25.5.2016

CORAM

Hon'ble Dr. K.B.Suresh, Judicial Member

Hon'ble Ms. Meenakshi Hooja, Administrative Member

Rameshwar Prasad S/o Shri Sua Lal, aged about 46 years, Working as Junior Time Keeper/Clerk Scale 5200-20200 (Grade Pay 1900) under Chief Office Superintendent, Time Office, Wagon Repair Shop, W.C. Railway, Kota, R/o 11-F, Railway Workshop Colony, Kota Junction.

..... Applicant

(By Advocate Mr. S.K.Bhargava, Proxy Counsel
for Mr. Nand Kishore)

VERSUS

1. Union of India through General Manager, West Central Railway, Jabalpur.
2. Chief Workshop Manager, (Personnel), West Central Railway, Kota.

..... Respondents

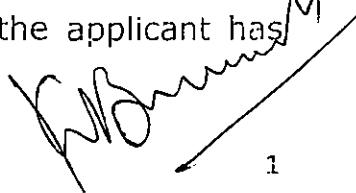
(By Advocate Mr. Anupam Agarwal)

ORDER

(Per Dr. K.B.Suresh, Judicial Member)

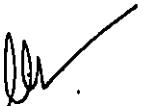
Heard.

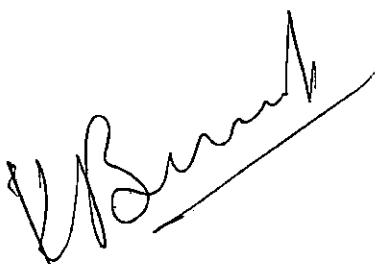
The applicant was given a promotion of LDC from the post of helper and he was required to pass the Typing Test within two years but he could not clear the same. The applicant has referred to a circular No.SA/HQ/ADME/1/19(B) 7842 dt. 20.2.1981 of C & AG according to which if such a person attains the age of 45 years, they will be exempted from passing the Type Test. But the applicant has



been given five chances before attaining the age of 45 years and could not clear the Type Test and to allow the applicant any exemption is against the public interest. Therefore, the order impugned cannot be quashed. The respondent maintained that the circular is not of the Railway and has no binding effect.

The applicant having been given 5 chances but he failed to clear the same, consequently the OA lacking of merit and is dismissed. No costs.


(MS.MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER


(DR.K.B.SURESH)
JUDICIAL MEMBER

Adm/